

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A No. 176 & 177 of 2014 in
DFR No. 357 of 2014

Dated : 7th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

M/s Suraj Fabrics Industries Ltd. ... Appellant(s)
Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Ishita Chaudhary Dasgupta

Counsel for the Respondent(s) : Mr. Rinku Gautam, JD (HERC)
Mr. Anand K. Ganesan and
Ms. Mandakini Ghosh for R-2

ORDER

It is represented that the order dated 16.07.2014 of this Tribunal has been complied with and the compliance report has been submitted in the Registry.

Accordingly, Registry is directed to number the Appeal and post the matter Admission on **19.08.2014.**

(Rakesh Nath)
Technical Member
mk/kt

(Justice M. Karpaga Vinayagam)
Chairperson